

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): TIS
HAZARI COURTS: DELHI.**

CIRCULAR

Subject:- Sale of old Law Journals/Manual/Reporters etc.,

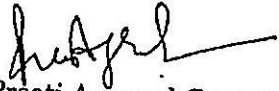
Pursuant to the approval of the Ld. Principal District & Sessions Judge (HQs), applications are invited for the sale of old Law Journals, Manuals, and Reporters, as specified in Table "E" (See at the Back for titles). These titles are offered on "as is where is basis" as per availability of stock at the following rate:-

a) Indian Law Journals (including reports / manuals) @ Rs. 50/-per copy/volume.

The titles as mentioned are available at Library Branch, Tis Hazari Courts. Interested purchaser may visit/submit applications to Library Branch Room No. 374, 3rd Floor Main Building Tis Hazari Courts Delhi on any working within thirty days (30) from the date of issuance of this circular. During the offer of sale if no one appears/approaches for purchase then it will be presumed that no one is interested for the purchase of these material. However in the event if demand exceeds the available stock, the order of preference shall apply as mentioned below:-

1. Judicial Officers: Serving officers followed by retired officers.
2. Legal Community: Advocates followed by Law Students.
3. Institution(s)/Public: Law Institutes, Staff Members, and the General Public.

This circular is being issued with the prior approval of Ld. Principal District & Session Judge(HQs).


(Preeti Agarwal Gupta)
Chairperson (Library),
Tis Hazari Courts, Delhi.

No. 41441-691
/Library/Circular/Law books-sale/ 2026
Copy forwarded for information and necessary action to:

Delhi Dated 22 MAY 2026

1. O/O Ld. Principal District & Sessions Judges, All Districts (Central, West, South, South-East, New Delhi, East, North-East, Shahdara, South-West, North, North-West) and Rouse Avenue District Court, with the request to:-

Continue to page ..2..
page 1 of 2

234B

(1092)

...2...

- Direct the In-charge, Caretaking Branch to display this notice on all prominent notice boards.
 - Direct the In-charge, Admn. Branch (I, II, & III) to circulate this notice in the official WhatsApp groups for maximum reach.
 - Direct the R&I Branch to upload the notice on the Layers portal.
2. The PS to Ld. Principal District & Sessions Judge (HQs & West), Tis Hazari Courts, with the request to post this notice in the WhatsApp groups of both sitting and retired Judicial Officers.
 3. All Judicial Officers of Delhi District Courts (including those on Deputation, Family Courts, and DLSA).
 4. The Reader to the Chairperson, Library Committee, Room No. 209, Extension Block, Tis Hazari Courts, Delhi.
 5. The President/Secretary, All Bar Associations of Delhi for circulation among the members of the Bar.
 6. The Public Information Officer, Central & West Districts, Tis Hazari Courts, Delhi.
 7. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
 8. The Website Committee, Tis Hazari Courts, with the request to upload this notice on the official website of all District Court Complexes.
 9. The Dealing Official (Layers), Tis Hazari Courts, Delhi, for digital uploading.

- SD -

Chairperson (Library),
Tis Hazari Courts, Delhi

Gaurish

Table E

Sl.No	Name of the journal	From	To
1	Apex Decision Delhi High Court	1993	2017
2	Apex Decision Supreme Court	1993	2017
3	Apex Decision (Criminal)	2013	2013
4	Judgment Today	1993	2004
5	Delhi Lawyers	1993	1996
6	Delhi Local Act	In complete sets	
7	AIR manual 5 th Edition	In complete sets	

22